

Annexure – 4

Name of the corporate debtor: M/s Sidhi Vinayak Vehicles Private Limited, Date of commencement of CIRP: 08.12.2022. List of creditors as on:

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in ₹)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1.	Dy. Excise & Taxation Commissioner (Sales Tax)	24.06.2026	36,45,54,904.00	36,45,54,904.00	Operational Creditor	No	No	0	No	No	No	No	The claim has been admitted, as it was found to be in order.
2.	Income Tax Department (TDS)	23.02.2026	9,29,400.00	9,29,400.00	Operational Creditor	No	No	0	No	No	No	No	The claim has been admitted, as it was found to be in order.
3.	Employees Provident Fund Organisation	14.01.2026	11,01,93,566	0	Operational Creditor	No	No	0	11,01,93,566	No	11,01,93,566	No	The claim was incomplete and was not supported by the necessary documents. Further, the calculation and determination of the liability had been carried out after the Insolvency Commencement Date. An explanation was sought from the claimant vide email dated 19.06.2026, however, no explanation was furnished. Thereafter, the rejection of the



													claim was communicated on 04.07.2026, with a request to furnish supporting documents, if any, for reconsideration of the rejection. The same is still awaited. The communication was sent to the claimant through both email and post.
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Anoop Prakash Awasthi

Resolution Professional

M/s Sidhi Vinayak Vehicles Private Limited

IBBI Registration No: IBBI/PA-002-N01008/2020-2021/13271

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